

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.02.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 901 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024 | Greater Noida Industrial Development Authority Vs. Pawan Kr. Goyal RP, Swati Health & Education Services Pvt. Ltd. | Pankaj Pandey |
| 2. | I.A. No. 903 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024 | Rajesh Khanna & Ors. Vs. Vardhman Infradevelopers Pvt. Ltd. | Milan Singh Negi |
| 3. | I.A. No. 906 of 2024 in Comp. App. (AT) No. ____ of 2024 | Aanjene Bali Vs. Smt. Asha Bali & Ors. | Rajiv Malik |
| 4. | I.A. No. 918 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024 | Aypols Polymers Pvt. Ltd. Vs. Suvama Fibrotech Pvt. Ltd. | CS S. Palanikumar |

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